GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI

DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA

UNSTARRED QUESTION NO-2024

ANSWERED ON 07/08/2023.

UNSPENT FUND OF WATER SUPPLY SCHEMES

2024 SHRI K.R.N. RAJESHKUMAR

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) whether it is a fact that funds allocated to many combined water supply schemes allocated to various States are still unspent due to various reasons;
- (b) if so, the details of the unspent balance, State-wise;
- (c) whether Government is considering to support the States in arranging the State's share via various Government financial support initiatives; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE OF JAL SHAKTI

(SHRI PRAHLAD SINGH PATEL)

- (a) & (b) Since August 2019, Government of India in partnership with States, is implementing Jal Jeevan Mission (JJM)-Har Ghar Jal to enable every rural household in the country to have assured potable water through tap connection. Further, Water being a State subject, it is the States who plan, implement and operate & maintain water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance. Details of Central fund lying unspent with States as reported under JJM as on 02.08.2023 is **annexed**.
- (c) & (d) To provide financial support to State Governments, Government of India through Ministry of Finance (Department of Expenditure) is extending Special Assistance to States for Capital Investment with allocation of an amount of Rs. 1.30 lakh Crore for 2023-24 as 50-year interest free loan. Out of this, an amount of Rs. 1 lakh Crore has been earmarked for Part-I (*Untied*) and 20 percent of the funds allocated under Part-I may be utilized by the States for contributing State's share for Jal Jeevan Mission (JJM) and Pradhan Mantri Gram Sadak Yojana for 2023-24.

Further, under the JJM, convergence of funds with other schemes such as MGNREGS, Integrated Watershed Management Programme (IWMP), 15th Finance Commission tied grants to RLBs/ PRIs, State schemes, CSR funds, etc. has also been envisaged.

Annex referred to Part (a) & (b) in respect of Rajya Sabha Unstarred Question No. 2024 answered on 07.08.2023

State/ UT-wise details of Central fund lying unspent as on 02.08.2023

(Amount in Rs. Crore)

	(Amount in Rs. Crore)	
S. No.	State/ UT	Central fund lying unspent
1.	A & N Islands	3.09
2.	Andhra Pr.	84.66
3.	Arunachal Pr.	400.14
4.	Assam	716.51
5.	Bihar	54.95
6.	Chhattisgarh	812.22
7.	Goa	3.65
8.	Gujarat	1,190.41
9.	Haryana	282.83
10.	Himachal Pr.	340.86
11.	J&K	957.89
12.	Jharkhand	139.05
13.	Karnataka	1,225.66
14.	Kerala	529.94
15.	Ladakh	249.24
16.	Lakshadweep	9.25
17.	Madhya Pr.	911.32
18.	Maharashtra	2,401.15
19.	Manipur	166.09
20.	Meghalaya	198.87
21.	Mizoram	6.21
22.	Nagaland	93.06
23.	Odisha	302.27
24.	Puducherry	4.52
25.	Punjab	0
26.	Rajasthan	1,552.06
27.	Sikkim	46.37
28.	Tamil Nadu	440.50
29.	Telangana	26.06
30.	Tripura	166.67
31.	Uttar Pr.	2,119.77
32.	Uttarakhand	155.28
33.	West Bengal	893.53
	Total	16,484.08
	6-DD did not avail for	ad Course IIM IMIC

DNH & DD did not avail fund Source: JJM – IMIS